

**RESERVE BANK OF INDIA
EXCHANGE CONTROL DEPARTMENT
CENTRAL OFFICE
MUMBAI**

C O R R I G E N D U M

In the Notification No.FEMA.70/2002-RB dated 26th August 2002 of the Reserve Bank of India, Exchange Control Department, Central Office, published in the Gazette of India Extraordinary, Part II, Section 3, sub-Section (i) vide G.S.R.222(E) dated 18.03.2003, the following shall be substituted.

- (i) in the title of the Regulations, for the figure '2002' the figure '2003' shall be substituted,
- (ii) for the words "Third Amendment" appearing in the title and short title, the words "Amendment" shall be substituted.
- (iii) at the end of the notification, the following footnote shall be added, namely,

Foot-Note :

The Principal Regulations were published in the official gazette vide G.S.R.No.411(E) dated May 8, 2000 in Part II, Section 3, Sub-section (i) and subsequently amended vide G.S.R.No.756(E) dated September 28, 2000, G.S.R.No.264(E) dated April 9, 2002 and G.S.R.No.579(E) dated August 19, 2002."

**(Shyamala Gopinath)
Executive Director
31.08.2004**

G.S.R. No.554(E)/31.08.2004